

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.3243
TO BE ANSWERED ON 21.03.2023**

WELFARE SCHEMES FOR SENIOR CITIZENS

**3243. SHRI VIJAY BAGHEL:
SHRI SUNIL KUMAR SONI:
SHRI ARUN SAO:
SHRI MOHAN MANDAVI:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of welfare schemes of the Government being implemented to provide senior citizens with reasonable accommodation, medical facilities and geriatric care;
- (b) the total number of old age homes operated by the Government across the country, State/UTwise specially in Chhattisgarh State including Bilaspur Parliamentary Constituency; and
- (c) the steps taken by the Government to establish adequate number of old age homes in the country and also to properly maintain and operate such homes to enable the elders to live their life with dignity?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SUSHRI PRATIMA BHOUMIK)**

(a) to (c): Department of Social Justice and Empowerment is implementing 'Integrated Programme for Senior Citizens' (IPSrC), a component of 'Atal Vayo Abhyuday Yojana' (AVYAY), under which grant-in-aid is provided to NGOs/ Voluntary Organizations (VOs) for running and maintenance of Senior Citizens Homes (old age homes), Continuous Care Homes, etc. Facilities like shelter, nutrition, medicare and recreation are provided free of cost to the indigent senior citizens living in such homes.

The details of the total number of Senior Citizens Home (Old Age Homes) maintained across the country, State/UT-wise including Chhattisgarh State is given at Annexure. In Bilaspur Parliamentary Constituency only one Sr Citizen home is working under IPSrC.

To include new projects under IPSrC, the Department invites applications for new projects in gap districts, as per the information received from the respective State/UT Govts. On the basis of

recommendations of the respective State/UT Govt., and after receipt of the requisite documents, new projects are included under the Scheme.

For monitoring of the projects receiving grant-in-aid under IPSrC, the Department has set up a Project Monitoring Unit (PMU). The PMU coordinators visit these projects for assessment of their performance as per the scheme guidelines. In case a negative report is received from the PMU, the NGO running the project concerned is provided an opportunity to explain their position. The reply of the NGO is analyzed in the Department. Grant in Aid is stopped, if the reply is not found satisfactory.

**Annexure referred to in reply to part (a) to (c) of the Lok Sabha admitted Unstarred Question No. 3243
to be answered on 21.03.2023**

S.No.	State/ UT	No. of Senior Citizens Homes
1	Andhra Pradesh	68
2	Arunachal Pradesh	1
3	Assam	35
4	Bihar	8
5	Chhattisgarh	4
6	Delhi	3
7	Goa	2
8	Gujarat	8
9	Haryana	12
10	Himachal Pradesh	1
11	Jharkhand	3
12	Karnataka	39
13	Kerala	5
14	Madhya Pradesh	19
15	Maharashtra	48
16	Manipur	37
17	Meghalaya	2
18	Mizoram	4
19	Nagaland	4
20	Odisha	80
21	Puducherry	2
22	Punjab	1
23	Rajasthan	24
24	Tamil Nadu	67
25	Telangana	19
26	Tripura	2
27	Uttar Pradesh	40
28	Uttarakhand	2
29	West Bengal	26
Grand Total		566
